

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-07-2024 AT 10:30 AM**

**CP (IB) No. 9/95/HDB/2023
AND
IA (IBC) 609/2024 in CP (IB) No. 9/95/HDB/2023
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India (Stressed Assets Management Branch) **...Petitioner**

AND

Mr. Umesh Kumar Agarwal (G S Oils Limited) **...Respondent**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 609/2024

Learned Counsel Mr GP Yash Vardhan, for applicant present physically.
Heard learned counsel for the applicant. None for the Personal Guarantor.
For orders on 23.07.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**